

## Ultimate Infovision Private Limited

### List of Creditors

*Pursuant to claims received and updated as on 22.12.2025*

**Category: Operational Creditors other than Workmen and Employees**

Sl. No.	Name of Operational Creditor	Address & Email-id	Amounts of Claims Received (in INR)	Amounts of Claims Admitted (in INR)	Date of Receipt of claim	Security Interest	Remark
1	Airson Tiger		6,18,575	0.00	10.07.2024	NIL	Claim has been <b>rejected</b> due to the absence of requisite supporting documents and sufficient evidence required to substantiate the debt.
2	Greater Noida Industrial Development Authority		35,70,00,000	35,70,00,000	NIL	SECURED- Statutory First Charge on Plot No. 12 A, admeasuring 38014.54 sq.mtrs ,Sector- Knowledge park -03,situated at Greater Noida ,distt - Gautam Budh Nagar (U.P ) u/s 13A of U.P. Industrial Area Development Act, 1976	Claim has been admitted provisionally suo moto on the basis of IT Payment Intimation sheet dated 07.11.2025 Claim admitted suo moto in compliance with the Hon'ble Supreme Court judgment in Greater Noida Industrial Development Authority vs. Prabhjit Singh Soni & Anr. (2024). The dues are classified as Secured Operational Debt by operation of law, creating a statutory charge on the leased land under Section 13-A of the Uttar Pradesh Industrial Area Development Act, 1976.
<b>Total</b>			35,76,18,575.00	35,70,00,000		-	

*Note 1 : List of creditors is subject to further revision on the basis of documents, details etc.*

Sd/-

**RESHMA MITTAL**  
RESOLUTION PROFESSIONAL  
ULTIMATE INFOVISION PRIVATE LIMITED  
REGN. NO. IBBI/IPA-001/IP-00297/  
2017-18/10541  
email: cirp.ultimateinfovision@gmail.com

Date : 22.12.2025  
Place : Ghaziabad

Address: R-4/39, Raj Nagar,  
Ghaziabad, Uttar Pradesh-201002  
9811546688